

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 107
(IB)-2130(ND)2019
IA-2589/2021

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd

...

Applicant/Petitioner

Versus

**M/s. Today Homes & Infrastructure Pvt.
Ltd**

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 01.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

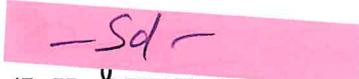
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

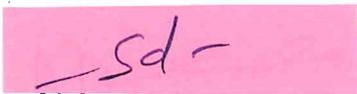
PRESENT: Ms. Stuti Vatsa, Adv

ORDER

IA-2589/2021: As informed by the Office, this matter is already listed on 7th July, 2021. Hence, we are not inclined to pre-pone the date.

The IA stands Dismissed.


(L.N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)